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advised to re-fix the wholesale and retail prices of vanaspati and give wide publicity for the benefit of consumers. The voluntary price-restraint announced by the industry, which has already come into force, is to continue till the end of the current oil-year i.e. 31st October, 1981. The representatives of the two associations have also assured to maintain production of vanaspati at the desired level so as to ensure its easy availability at all times. Imported oils would continue to be supplied to the industry so as to maintain adequate production of vanaspati.

3. Government are keeping a constant watch on the situation and would take such further steps as are considered necessary from time to time. The State Governments are being suitable advised accordingly.

12.50 hrs.

MATTERS UNDER RULE 377

MR. DEPUTY-SPEAKER: Matters under rule 377.

 (i) Alleged disfiguring of Dr. Ambedkar's statue.

श्री मनीराम बागडी (हिसार): उपाध्यक्ष महोदय, नियम 377 के ब्रधीन मैं निम्नलिखित सूचना देना चाहता हूं—

"डा० ग्रम्बेदकर स्टेडियम, दिल्ली में कल जब हम को गिरफ्तार कर के पुलिस ले गई तब वहां पर मैंने देखा कि बाबा साहेब की मूर्ति खण्डित की गई है, उन का चश्मा उतार लिया गया है ग्रीर हाथ भी हटा दिये हैं ग्रीर उनकी एक मूर्ति बिल्कुल हटा दी गई है जिस से हरिजन, शोषित ग्रीर दिलत वर्ग के लोगों को मानसिक कष्ट पहुंचा है। सरकार पर्चा दर्ज कर के कसूरवारों को सखा दिलाए ग्रीर मूर्ति की सरम्मत की जाये। (ii) NEED TO SET UP A FERTILIZER
GAS BASED UNIT IN BANDA DISTRICT OF UTTAR PRADESE.

SHRI RAMNATH DUBEY (Banda): The Central Government has decided to set up about four Fertilizer Gasbased plants in the State of Uttar The district of Banda in Uttar Pradesh is economically a backward area. It has large area of land and the poor Harijan labour is The people of the area abundance. are demanding for setting up of some big industry to solve the unemployment problem to some extent. Setting up of Fertilizer plant at Banda would help in solving the unemployment problem of poor labour and their economic condition is likely to improve to a very great extent.

The Central Team of Experts should visit this area immediately to survery the possibility of setting up of the plant. The Ministry of Petroleum and Chemicals should take steps for installation of Fertilizer Plant in this area.

(iii) DISTRIBUTION OF SODA ASH IN THE UNION TERRITORY OF DELHI.

SHRI BHIKU RAM JAIN (Chandni Chowk): Soda ash is a basic heavy chemical and raw material which required by Dhobies, Launderers and also by Medium and large-scale industries manufacturing sodium silicate, glass, bichromates, detergents, handloom/textiles etc. During 1978, there was a marginal shortage of Soda Ash and the Government resorted to imports to meet the gap between demand and In fact, the item, Soda ash supply. the last was placed under OGL for 2 years because of which lot of imports have taken place, both by actual users and export houses. Because of these measures, the availability of Soda Ash in the country, today, is much better compared to what it was 2 years back.

In spite of the above easy position, Government have kept this item under

[Shri Bhiku Ram Jain] OGL even in the current policy, which is valid up to 31st March, 1982. Precious foreign exchange, which is being spent on these imports could well be diverted other critical for import of various items which are in short-supply In spite of these the country today. programmes of import and other measures taken by the Government, small consumers viz. house-wives, petty dhobie and small consumers in the small-scale sector are still finding it difficult to obtain supplies because, of restrictions imposed in the distribution of this chemical in certain pockets in the country. For instance, Delhi Administration clamped distribution Order on 30th June, 1979, regulating the stocking, sale and distribution Soda Ash within the Delhi territory. As per this Control Order, nobody except manufacturers of their distributors or co-operative stores can buy, stock and sell and that too only to the industrial consumers. Co-operative stores are asked to supply Soda ash to Launderies and Dhobie in small packets. For the last one year, industrial consumers are not taking goods from the manufacturers or from their distributors in Delhi, they have either imported the goods all by themselves or they are being offered imported material at a cheaper rate compared to the indigenous price of the said material. When the availability of Soda ash has become so easy. there is no justification for continuing imports of this commodity by spending precious foreign exchange.

Again the restrictions imposed by the Delhi Administration have also become meaningless in the present context. In spite of these regulations, a petty consumer like dhobi or a housewife still finding it difficult to get 1 Kg or 2 Kgs of Soda ash which they were earlier obtaining through small traders who used to stock this material in their shops.

It is, therefore, requested that the Government may examine the position in the light of the above and advise the Delhi Administration to withdraw this Notification so that the sale

Soda ash in Delhi is also on Par with other States. They may also review the position of imports of Soda ash into the country, as it has been found that the availability of Soda ash today, compared to 2 years back. is very much easy. The removal of the above mentioned restrictions will go a long way for a small/petty consumer to obtain Soda ash without any difficulty in Delhi.

(iv) Need to Control drug prices.

श्री एन 0 के 0 शेखवलकर (ग्वालियर उपाध्यक्ष महोदय, मैं नियम 377 के श्रधीन निम्नलिखित सूचना सदन में देना चाहता हं:

शासन द्वारा जीवन उपयोगी दवा-इयों का मृल्य न बढ़ाये जाने के सम्बन्ध में ग्राप्रवासन दिया गया है परन्तु ग्रनेक दवाइयों के मृल्य ग्रांधी की तरह बढ़ रहे हैं। उदाहरण के लिए बरबरा. जो कि ग्रलैम्बिक कैमिकल वर्क्स कम्पनी की बनाई हुई श्रीषधि है, 10 गोलियों की पट्टी केवल 87 नये पैसे में मिलती थी, जिस का मत्य ग्रब 1 32 नये पैसा कर दिया है, जब कि इसे बनाने में जिन ग्रीषधियों का उपयोग किया जाता है, उनमें कोई भी बद्धि नहीं हुई है। मैं शासन से मांग करता हं कि इस प्रकार अनियमित तरीके से बढ़ाये गये सगस्त स्रीषिघयों के मृल्यों में तुरन्त जांच की जा कर उनके मल्यों को किया जाये । नियंत्रित

(v) Measure to streamline oil and GAS EXPLORATION WORK IN DISTRICT JAISALMER OF RAJASTHAN.

भी वृद्धि चन्द्र जैन (बाडमेर) : 377 के मधीन निम्न लिखित सदन के सम्मुख प्रस्तुत कर रहा वस्तव्य